

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO.- 921
ANSWERED ON- 27/07/2026

DME BLENDING POLICY AND OMC PROCUREMENT

921 SHRI SANJAY RAUT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has assessed the potential of Dimethyl Ether (DME) as an indigenous blending fuel with LPG to reduce import dependence and strengthen India's energy security;
- (b) whether Government proposes to formulate a national DME blending policy and provide fiscal incentives, viability gap funding and regulatory support for DME production from coal, biomass, agricultural residues, municipal waste and other indigenous feedstock; and
- (c) the details of pilot projects, procurement initiatives by Public Sector Oil Marketing Companies (OMC) and the estimated impact of large-scale DME adoption on LPG imports, employment generation and indigenous manufacturing under the Make in India initiative?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SURESH GOPI)

(a) to (c): The Government of India is aware of a potential pathway of blending of DME with LPG. While some experiments, pilot projects, and limited commercial applications of DME–LPG blending have been undertaken globally, there are downsides of material compatibility, safety, handling, and regulatory requirements and lower calorific value than LPG.

Presently, there is no proposal under consideration to formulate a national DME blending policy or to provide fiscal incentives or viability gap funding specifically for DME production for LPG blending. Similarly, no procurement programme for DME by PSU OMCs has been finalized.
